

**GOVERNMENT OF INDIA
RURAL DEVELOPMENT
LOK SABHA**

UNSTARRED QUESTION NO:3500
ANSWERED ON:16.08.2010
IRREGULARITIES IN MGNREGS
Dhruvanarayana Shri R.

Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) whether a review of Mahatma Gandhi National Rural Employment Guarantee Scheme (MGNREGS) by the Comptroller and Auditor General of India last year reflected several flaws in maintenance of records and wage disbursement;
- (b) whether the Government has decided to introduce electronic cards for payment of wages to MGNREGS workers through zero-deposit post office saving accounts;
- (c) whether the Government is also considering a system of bio-metric identification of MGNREGS workers with the help of Unique Identification Authority of India; and
- (d) if so, the details thereof?

Answer

MINISTER OF THE STATE IN THE MINISTRY OF RURAL DEVELOPMENT (SHRI PRADEEP JAIN 'ADITYA')

- (a) The Ministry had requested C&AG to conduct performance audit of Mahatma Gandhi NREGA. Accordingly, C&AG conducted the performance audit of the Act in 68 selected districts for the period 2006-07.
- (b): No, Sir.
- (c) & (d): It is proposed to collect UIDAI compliant biometric data base which may be used by the Unique Identification Authority in order to give the UID number to the MRNREGA workers.